

separate the rules on the disciplinary and vigilance cases which at the moment are common to both the categories; and

(d) whether the Government officials assigned with the responsibilities of defending the cases in the Central Administrative Tribunal are paid honorarium; if so, at what rates and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No Sir.

(b) In view of the reply to part (a) of the question, this does not arise.

(c) No Sir.

(d) Since the Government servants are not assigned the responsibilities of defending the cases in the CAT, the question of paying honorarium does not arise.

Performance of Fertilizers Industry

5606. SHRI VIJAY NAVAL PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have noted the decline in the performance of fertilizers industry; and

(b) if so, the steps proposed to be taken to improve the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). There has been no decline in the performance of the fertilizer industry during 1990-91 and in 1991-92 (April to July), as compared to the corresponding period in the previous year, in terms of actual production of fertilizers and average capacity utilisation of the plants.

[*Translation*]

Permission to Increase the Capacity of Sugar Mills in Uttar Pradesh

5607. SHRI RAM NAGINA MISHRA: Will the Minister of FOOD be pleased to state:

(a) the number of sugar mills in Uttar Pradesh to which permission has been granted to increase their capacity upto 2,500 tonnes and whether permission has also been granted to the sugar mills of Laxmiganj, Betalpur and Bhatni of Deoria district to increase their capacity upto 2,500 tonnes;

(b) if so, the progress of work thereof;

(c) whether all formalities regarding land etc. have been completed for expansion of Laxmiganj Sugar factory; and

(d) if so, the reasons for delay in increasing its capacity upto 2,500 tonnes?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (d). After the issue of the Licensing Policy guidelines for the 7th Plan on 2.1.1987, 54 Letters of Intent have been issued till 31.7.1991 for expansion of capacity of the existing sugar factories upto 2,500 TCD in the State of Uttar Pradesh. These include the Letters of Intent for expansion upto 2500 TCD granted to Laxmiganj, Betalpur and Bhatni sugar factories. However, no report has been received till yet from these three sugar factories regarding the progress in the implementation of their expansion projects.

[*English*]

Broadcast of News Bulletins in Delhi

5608. DR. G.L. KANAUIA:
SHRI BALRAJ PASSI:
SHRIMATI SUMITRA
MAHAJAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the wave lengths, meter bands and timings of the news bulletins broadcast in different Indian Languages in Delhi; and

(b) the wave lengths and metre bands of the external services broadcast in Indian languages from Delhi and directed towards South East Asia and Africa?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). A statement is attached.